## NATIONAL COMPABY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17, IA 123/17 , IA 140/17 in CP No.81/ 2017	-	For filing objections	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Connandam. K. Adv. for

Peritinandam. K. Adv. for

Peritinandam. K. Peritinandam.

Peritinandam. K. Peritinandam.

Peritinandam. K. Peritinandam.

## ORDER

Counsel for Petitioner is present. In the last hearing IA is wrongly shown as IA 123/17. It should be 140/17. Verified the file. Now this IA is taken up for hearing. List it for hearing on 21.03.2018.

Member (T)

Member (J)